

June 17, 2022

PUBLIC NOTICE

Facility for investors to change/update details of their mobile numbers and facility to check whether SMS has been sent to the investors for submitting original PACL certificate

1. The Justice (Retd.) R. M. Lodha Committee (the “**Committee**”) has been receiving queries from investors regarding non-receipt of SMS calling for original PACL certificates owing to change of mobile number. Many investors have stated that mobile numbers provided by them during submission of online claims are no longer operational.
2. Accordingly, the Committee has now provided the following facilities to investors/applicants of PACL Ltd. on the web portal <https://www.sebipaclrefund.co.in>.
 - a) **Facility for changing/updating mobile numbers on the Enquiry and Refund portal:** Investors/applicants of PACL Ltd. can now update/change their registered mobile numbers online on the web portal.
 - b) **Facility to enquire whether SMS has been sent to the investors calling for original PACL Certificate:** Investors/applicants with claims between Rs. 10,001/- and Rs. 15,000/- can now check on the web portal whether SMS have been sent to their registered mobile numbers for submission of original PACL Certificates.
3. Detailed step-by-step process to be followed for updating mobile number on the portal and to enquire whether SMS has been sent calling for original PACL Certificate, is available on the web portal.

Nodal Officer-cum-Secretary,
Justice (Retd.) R. M. Lodha Committee
(In the matter of PACL Ltd.)